

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 135  
(IB)-577(ND)/2019**

**Under Section: 7 of IBC.**

**In the matter of:**

Jai Lal Sumbally & Durga Sumbaly

....**Applicant**

Vs.

M/s Three C Shelters Pvt. Ltd.

....**Respondent**

**Order delivered on 01.11.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Applicant : Mr. Hemant Manjani, Ms. Mohika Jain, Advs.  
For the Respondent : Mr. Nikhil Jain, Ms. Divya Aggarwal

**ORDER**

Learned counsel for the respondent states that reply is filed.

Rejoinder, if any be filed within five days with copy in advance to the other side. Adjourned to 06.12.2019.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Vaishali